

DIVISION BENCH
COURT - I

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/389(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS OM PRAKASH PANDEY
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Sanotsh Kumar Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. S. Chakraborty, Adv.]
Ms. Muskan Saha, Adv.]

Ms. Jayati Chowdjury, Adv.] For the Respondent Guarantor
Ms. Rashmi Singhee, Adv.]
Ms. Garima Rajjada, Adv.]

Mr. Subodh Kr. Agrawal, CA.] For the Resolution Professional

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for State Bank of India seeks one week time to place on record the 13(2) SARFAESI Act notice as well as some OTS proposals by way of affidavit. Let the affidavit be filed.
3. Post this matter for final hearing on **18.03.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)